## Annexure-7

Sl.	Details of Claimant				Details of claim	Details of claim admitted						Amount	Amount	Amoun	Amoun	Remarks
No	. Department	Govern ment	Identific ation No.		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amoun t covere d by guaran tee		% of voting share in CoC, if applica ble		of any mutual dues, that may be set-off	t of claim not admitte d	t of claim under verifica tion	, if any
	I Commissioner of Commercial Tax, Government of West	TAXES		16.12.21	5,69,60,336.00	5,69,60,336.00	Unsecured	No	No	No	-	-	-	-	-	
	2 CT & GST Circle, Bhubaneswar III	TAXES		04.03.22	5,91,58,976.00	5,91,58,976.00	Secured	5,91,58,976.00	No	No	-	-	-		-	Secured Creditor as decided by Honble NCLT Cuttack Bench
3	Assistant Commissioner CGST and Central Excise Bhubaneshwar - II Division	TAXES		16.03.22	3,59,60,05,453.00	3,59,60,05,453.00	Unsecured	No	No	No	-	-	-	-	-	
4	State Tax Officer, Royapettah Assessment Circle	TAXES		04.02.22	33,83,250.00	33,83,250.00	Unsecured	No	No	No	-	-	-	-	-	
5	Deputy Commissioner of CT & GST, CT & GST Circle, Dhenkanal	TAXES		13.01.2023	2,12,06,447.00	2,12,06,447.00	Secured	2,12,06,447.00	No	No	_	-	-	-	-	Secured Creditor as decided by Honble NCLT Cuttack
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3,73,67,14,462.00 3,73,67,14,462.00